

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**N KUMAR PROJECTS & INFRASTRUCTURE PRIVATE LIMITED**  
**OPERATING IN REAL ESTATE AND INFRASTRUCTURE FACILITIES.**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	<b>N KUMAR PROJECTS &amp; INFRASTRUCTURE PRIVATE LIMITED</b> CIN: U45400MH2011PTC220794 PAN: AADCN7619Q
2.	Address of the registered office	1st Floor B, Poonam Chambers, Byramji Town, Chhindwara Road, Nagpur, Maharashtra, India, 440013
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located:	Poonam Mall VIP Road, East High Court Rd, Shankar Nagar, Ramdaspath, Nagpur, Maharashtra 440010
5.	Installed capacity of main products/ services	Company has one operational shopping mall and hotel "under construction" at Ramdaspath, Nagpur.  Company involves in the activities of construction and infrastructure facilities of commercial Real Estate including shopping mall, motels, hotels etc.
6.	Quantity and value of main products/ services sold in the last financial year	The Shopping mall is in operational status, however the financials and custody of the assets of CD are yet to handed over to the RP.
7.	Number of employees/ workmen	NA
8.	Further details, including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to <a href="mailto:nkumarprojects.cirp@gmail.com">nkumarprojects.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) & 29A of the Code is available at	The Resolution Applicant must be eligible under section 29A of the Insolvency and Bankruptcy Code, 2016.  For detailed EOI and eligibility criteria, please write an email to <a href="mailto:nkumarprojects.cirp@gmail.com">nkumarprojects.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	21.05.2026
11.	Date of issue of provisional list of prospective resolution applicants	26.05.2026
12.	Last date for submission of objections to provisional list	30.05.2026
13.	Date of issue of final list of prospective resolution applicants	04.06.2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	09.06.2026
15.	Last date for submission of resolution plans	09.07.2026
16.	Process email id to submit Expression of Interest	<a href="mailto:nkumarprojects.cirp@gmail.com">nkumarprojects.cirp@gmail.com</a>
17.	Details of the corporate debtor's registration status as MSME.	Not Known

N Kumar Projects & Infrastructure Private Limited  
Resolution Professional  
Megha Agrawal



SD/-  
IP Megha Agrawal  
IBBI/IPA-001/IP-P01456/2018-19/12272  
AFA valid up to 30.06.2027

**Address For Correspondence:** C/o Truenex Absolute Insolvency Resolutions LLP, Plot Number 72; 2nd floor Anjaneya Niwas, Opposite Dew Trinity Hospital, Hindustan Colony, Wardha Road, Nagpur- 440015  
**Address Registered with IBBI:** C/o Truenex Absolute Insolvency Resolution LLP, 001, Shivranjini Apartments, In Circle of Congress Nagar Garden, Congress Nagar, Nagpur – 440012 (M.S.)

Date: 07.05.2026  
Place: Nagpur

**For N KUMAR PROJECTS INFRASTRUCTURE PRIVATE LIMITED**

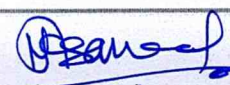


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11.	Date of issue of the provisional list of prospective resolution applicants	26.05.2026
12.	Last date of submission of applications to the resolution professional	30.05.2026

N Kumar Projects & Infrastructure Private Limited  
Resolution Professional  
Megha Agrawal



	objections to the provisional list	
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16.	Process email id to submit Expression of Interest	nkumarprojects.cirp@gmail.com
17.	Details of the Corporate debtor's registration status as MSME	Not Known

Date: 07.05.2026

Place: Nagpur

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IP Megha Agrawal

IBBI/IPA-001/IP-PO1456/2018-19/12272

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**For N KUMAR PROJECTS INFRASTRUCTURE PRIVATE LIMITED**

Nagpur Main

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Megha Agrawal